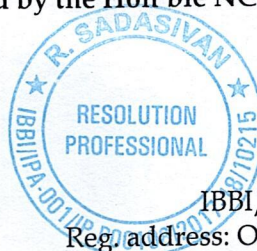


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TERRYGOLD (INDIA) LTD
OPERATING IN TERRY TOWEL MANUFACTURING INDUSTRY AT HYDERABAD
(Under Sub-Regulation (1) of Regulation 36 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Terrygold (India) Ltd CIN: U18100TG1991PLC013446 PAN: AABCT1947R
2.	Address of the registered office	4 th Floor, 6-2-966/5/1, Hill Colony, Khairatabad, Hyderabad - 500 004
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Peddakaparthi Village, Chityal Mandal, Nalgonda District, Telangana.
5.	Installed capacity of main products/ services	Licensed Capacity: 1125 MT of Terry Towels/ annum Installed Capacity: 1100 MT of Terry Towels/ annum
6.	Quantity and value of main products/ services sold in last financial year	NIL The Company was admitted into BIFR and since 2004 it ceased to have any business operations.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details are available at the Registered Office of the Resolution Professional at Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai 600 007. Alternatively, the details can also be obtained by requesting through an email at terrygold.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and Detailed Invitation for Expression of Interest are available at the Registered Office of the Resolution Professional at Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai 600 007. Alternatively, the details can also be obtained by requesting through an email at terrygold.cirp@gmail.com
10.	Last date for receipt of expression of interest	10 th October, 2023
11.	Date of issue of provisional list of prospective resolution applicants	On or before 15 th October, 2023
12.	Last date for submission of objections to provisional list	On or before 20 th October, 2023
13.	Date of issue of final list of prospective resolution applicants	On or before 25 th October, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans	On or before 30 th October, 2023
15.	Last date for submission of resolution plans	On or before 30 th November, 2023
16.	Process email id to submit Expression of Interest	terrygold.cirp@gmail.com

Note: The 180 days CIRP Period of the Corporate Debtor had concluded on 27th September, 2023. An application for extension of time of CIRP Period by further period of 90 days has been filed by the RP with the Hon'ble NCLT. Therefore the timelines specified in S.No 10-15 are subject to the approval of extension of time to be granted by the Hon'ble NCLT, Hyderabad.



R. Sadasivan

Ramakrishnan Sadasivan
Resolution Professional

IBBI/IPA-001/IP-P00108/2017-18/10215

Reg. address: Old no. 22, New no. 28, Menod Street,

Purasawalkam, Chennai - 600 007

Mobile: 94444 55982

For Terrygold (India) Ltd